

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TAYAL FOODS
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	TAYAL FOODS LIMITED
2.	Date of incorporation of corporate debtor	13/06/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC - Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15313CT2008PLC 020696
5.	Address of the registered office and principal office (if any) of corporate debtor	Vill. – Sirri Kharora, District, Raipur (C.G.) Kharora Raipur CT 499999 IN
6.	Date of closure of Insolvency Resolution Process	25.11.2020
7.	Liquidation commencement date of corporate debtor	21.06.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Jagdish Kumar Parulkar Reg No. IBBI/IPA-001/IP-P00671/2017-2018/11143
9.	Address and e-mail of the liquidator, as registered with the Board	Add: B56, Wallfort City, Bhatagaon, Ring Road No.1, Raipur, Chhattisgarh, 492001. E-mail: jkparulkar.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: GS – 2, CSIDC commercial complex, Mahadevghat road, Raipura Chowk, Raipur. E-mail: tayalfoodsliquidation@gmail.com
11.	Last date for submission of claims	21.07.2022

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the **Tayal Foods Limited** on **21.06.2022**.

The stakeholders of Tayal Foods Limited are hereby called upon to submit their claims with proof

on or before 21.07.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator: Jagdish Kumar Parulkar

Date: 24.06.2022

Place: Raipur